

**PATNA HIGH COURT, PATNA**  
**NOTIFICATION**

**Dated: 07.01.2021**

**No. 05 A:** The Judicial Officers of the rank of Civil Judge (Junior Division) named in column no.2 of the table given below are appointed as Judicial Magistrate in the Judgeships to be stationed ordinarily at the place mentioned in column no.3 of the table.

Further in exercise of the powers conferred under Sub-Section (3) of Section 11 of the Code of Criminal Procedure, 1973 (Act 2 of 1974) the High Court are pleased to confer upon the officers named below, the powers of Judicial Magistrate 1<sup>st</sup> Class for the district noted against their names in column no.4 of the table.

Sl. No.	Name of the Officers with designation and present place of posting	a) Designation at the new station b) Place where the officer is to be ordinarily stationed at. c) Name of the Judgeship in which appointed on transfer.	Name of the District
1	2	3	4
1.	Sri Aditya Kumar Singh Munsif-cum-J.M.1 <sup>st</sup> Class, Barsoi	a) Judicial Magistrate b) Patna c) Patna	Patna
2.	Sri Arvind Kumar Singh Munsif-cum-J.M.1 <sup>st</sup> Class, Dhamdaha	a) Judicial Magistrate b) Patna c) Patna	Patna
3.	Sri Arvind Kumar Das Munsif-cum-J.M.1 <sup>st</sup> Class, Kishanganj	a) Judicial Magistrate b) Patna c) Patna	Patna
4.	Sri Rohit Kumar II J.M.1 <sup>st</sup> -cum-Addl. Munsif, Purnea	a) Judicial Magistrate b) Danapur c) Patna	Patna
5.	Ms. Hema Kumari J.M. 1 <sup>st</sup> Class, Hajipur	a) Judicial Magistrate b) Dehri c) Rohtas	Rohtas

**By order of the High Court**

**Sd/- N. K. Pandey**

**Registrar General**

**Memo No.**

**1137-1157**

**/ Dated, Patna the**

**07.01.2021**

Copy forwarded to the Principal Secretary to the Govt. of Bihar, Department of General Administration, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G. A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Vigilance), Patna High Court, Patna /Registrar (Administration), Patna High Court, Patna/ Registrar (Appointment), Patna High Court, Patna / I/C Registrar (IT)-cum-C.P.C., Patna High Court, Patna/ Joint Registrar –cum- P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna/ The District and Sessions Judges, Patna/ Purnea/ Kishanganj/ Katihar/ Vaishali at Hajipur/ Rohtas at Sasaram/ The Director, Bihar Judicial Academy, Gaighat, Patna/ Member Secretary, Bihar State Legal Services Authority, Patna/ Senior Programmer, Patna High Court, Patna for uploading the same on the web-site of the Court/ Section Officer, J.O.S.R.R, Patna

High Court, Patna/ Section Officer, Monitoring Cell II, Patna High Court, Patna/ Section Officer, Computer Cell, Patna High Court, Patna for information **(and communication to the officers concerned.**

**The officers concerned may be directed to make over charge of their present assignment immediately on receipt of the Court's notification so as to join their new assignment soon thereafter.)**

**(- For D. Js. concerned only.**



**Registrar General**